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(2024) 02 MAN CK 0026

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 79 Of 2020

Rimanang Kahmei APPELLANT

Vs

State Of Manipur & Ors. RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Md. Sahudur Rahman, S. Nepolean

Judgement

Ahanthem Bimol Singh, J

Md. Sahudur Rahman, learned counsel appearing for the petitioner prays for taking up this matter after 3 (three) weeks.

Mr. S. Nepolean, learned Government Advocate appearing for the respondents has no objection.

As prayed for, list this case again on 20.03.2024.